

## HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC.NO.325/2026-B.SPL.,

DATED:10.04.2026

The following Civil Judges (Senior Division) are promoted as District and Sessions Judges (Entry Level) by promotion on temporary basis under Rule 14 of the Andhra Pradesh State Judicial Service Rules, 2007.

1.	SMT. B.NIRMALA, Civil Judge (Senior Division), Tekkali, Srikakulam District.
2.	SMT. B.H.V.LAKSHMI KUMARI, Civil Judge (Senior Division), Vizianagaram.
3.	SRI V.VENKATESWARA RAO, III Additional Civil Judge (Senior Division), Vijayawada, Krishna District.
4.	SMT. M.SUDHA, Civil Judge (Senior Division), Chirala, Prakasam District.
5.	SMT. M.SOBHA, Civil Judge (Senior Division), Kandukur, Prakasam District.
6.	SRI D.VENKATESWARLU NAIK, Civil Judge (Senior Division), Hindupur, Ananthapuramu District.
7.	Smt. K.JAYA LAKSHMI, Principal Civil Judge (Senior Division), Madanapalle, Chittoor District.
8.	SRI MANIPATI SRIDHAR, Principal Civil Judge (Senior Division), Srikakulam.
9.	SMT. S.JAYALAKSHMI, Civil Judge (Senior Division), Kadiri, Ananthapuramu District.
10.	SRI J.SRINIVASA RAO, Civil Judge (Senior Division), Sompeta, Srikakulam District.
11.	SRI D.VIJAYA SARADHI RAJU, Principal Civil Judge (Senior Division), Tirupati, Chittoor District.
12.	SRI K.VENKATESWARA RAO, Principal Civil Judge (Senior Division), Ramachandrapuram, East Godavari District.
13.	SMT. M.KUMUDINI, Principal Civil Judge (Senior Division), Guntur.

14.	Dr. Y.BINDU MADHAVI, Civil Judge (Senior Division) now working as Deputy Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
15.	SRI SHAIK JANI BASHA, Principal Civil Judge (Senior Division), Rajamahendravaram, East Godavari District.

The above mentioned officers who are promoted as District and Sessions Judge (Entry Level) by promotion on temporary basis under Rule 14 of the Andhra Pradesh State Judicial Service Rules, 2007, shall not be regarded as members of the cadre.

  
**REGISTRAR (VIGILANCE)**

**COPY TO**

The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravati (with a request to direct the concerned to upload the proceedings in the High Court's Website)